



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1449/2020

MA 1837/2020

MA 1838/2020

New Delhi, this the 6th day of October, 2020

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A)

Hon'ble Mr. R.N. Singh, Member (J)

1. Mohmad Altaf, Ctg. Sup-1-GP Rs 2400/- , age 59 years, Group (C), S/o Lt Shri Haji Mohmad Ismail, R/o Qtr no. 11/5, Railway Colony, Sarojini Nagar, Delhi-110021
2. Vikash Chand, Ctg. Sup-1-GP Rs 2400/-, age 53 years, Group (C), S/o Lt Shri Dharam Singh, R/o 1/7440, Street 3A, East Gorakh Park, Delhi, Shahdara
3. Mujibal Hassan, Ex Ctg. Sup-1- GP Rs 2400/-, age 63 years, Group (C), S/o Lt Shri A R Khan, R/o P-420, Second Floor, Gate no. 4, Green Field Colony, Faridabad, Haryana
4. Tanvinder Singh, Ctg. Sup-1-GP Rs 2400/-, age 38 years, Group (C), S/o Lt Shri Jagdish Singh, R/o 401- Richmond Apartment, Vasundra Sector-6, Ghaziabad-201012 - Applicants

(By Advocate: Mr. BC Nagar)

Vs

1. Union of India through GM Northern Railway,
HQ office Baroda House,
New Delhi



2. Dy. C.P.O., Northern Railway,
HQ office Baroda House,
New Delhi

3. Sr. D.P.O DRM'S office,
State Entry Road, New Delhi

- Respondents

(By Advocate: Mr. Krishan Kant Sharma)

O R D E R (Oral)

By Hon'ble Shri R.N.Singh, Member (J):

After arguing for some time, learned counsel for the applicants seeks permission to withdraw the OA with liberty to the applicants to file a better OA in accordance with relevant rules and law on the subject. Permission is granted.

2. The OA stands dismissed as withdrawn with liberty as aforesaid. Pending MAs also stand dismissed as withdrawn with liberty as prayed for.

(R.N. Singh)
Member (J)

(A.K.Bishnoi)
Member(A)

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